

(11)

NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 03/04/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/56/2016  
NAME OF THE PETITIONER(S) : OFS Industries Pvt Ltd & Another  
NAME OF THE RESPONDENT(S) : First City Capital Investments Ltd & 15 Others  
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1. V/M SHIVAKUMAR  
or SHIVAKUMAR EDURETH  
(Counsel for Respondents 1,2,6,12,13 & 15) [Signature]
  
2. A.V.S. MADHUSUDHAN  
for vedarathikumar  
Counsel for Respondent R7, R8] R7, R8  
[Signature: A.V.S. Madhusudan for vedarathikumar]
  
3. P. THIRAGARAJAN  
Counsel for R-4 - R-4  
[Signature]
  
4. S. KUMARASANI  
R9 - R11 R9 - R11  
[Signature]

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**ORDER**

No representation on behalf of the Petitioner. Counsel for Respondents 1, 2, 6, 12, 13 and 15, Respondent 4, Respondents 7 and 8 and Respondents 9 to 11 are present. In case the Petitioner would not appear before this Bench by the next date of hearing, an appropriate order will be passed by this Bench. Put up on **24.4.2017 at 10.30 A. M.**

  
**(Ch. Md. Sharief Tariq)**  
**Member (Judicial)**

  
**(K. Anantha Padmanabha Swamy)**  
**Member (Judicial)**